NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/34/2016

NAME OF THE PETITIONER(S)

: Sunil Shastri and 16 Others

NAME OF THE RESPONDENT(S)

: Innvol Medical India Ltd and 7 others

UNDER SECTION

: 397/398 of companies act 1956

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

SHAKETHI PRIYA B

(FOR KING & PARTRIDGE)

COUNCEL FOR R4 & R7

B. Shalctin' Puya.

Vijayer Frachanta. I Archana Por Raj Jahraha

Counsel for Petitioner present. Counsel for R1, R2, R3 and R5 present. Counsel for R4 and R7 also present. Counsels made submissions stating that settlement talks are going on and they need time to report the outcome of the settlement. At request, time is enlarged. Put up on 19.07.2017.

S. vinjagedoum. (S.VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

(CH. MOHD. SHARTEF TARIQ)

MEMBER (JUDICIAL)